

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : ----
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER : V P Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd
UNDER SECTION : Rule 48 of NCLT, 2016

for Petitioner.

Adv. Billy John.
Petitioner

- Sd -

2. TCP/53/2016

ORDER

Ld. Counsel Mr.Jolly John appears for the Petitioner. Ld. Counsel Mr.Alladi Rahul appears for Respondents No.1 to 3.

Ld. Counsel for the Petitioner submits that in compliance of the order dated 20.09.2023, Annual Returns/Income Tax Returns and the Share Certificates have been filed vide **Diary No.33051803174** and served copy on the Respondent also.

Ld. Counsel for the Respondent seeks and is granted **two weeks time** to respond.

List the Petition on **06.12.2023** for **physical hearing**.

— sd —

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss

— sd —

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)